

- (ii) Status of implementation of recommendations contained in the Two Hundred and Seventy-eighth Report of the Department-related Parliamentary Standing Committee on Science and Technology, Environment and Forests on Demands for Grants (2016-17) of the Department of Biotechnology.
- (iii) Status of implementation of recommendations contained in the Two Hundred and Eighty-sixth Report of the Department-related Parliamentary Standing Committee on Science and Technology, Environment and Forests on Action taken by the Government on the recommendations contained in its Two Hundred and Seventy-eighth Report on Demands for Grants (2016-17) of the Department of Biotechnology.

MOTION FOR ELECTION TO THE COURT OF THE UNIVERSITY OF ALLAHABAD

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI PRAKASH JAVADEKAR): Sir, I move the following Motion:—

“That in pursuance of item (e) of clause (1) read with clause (2) of Statute 8 of the Statutes of the University of Allahabad, this House do proceed to elect, in such manner as the Chairman may direct, one Member from amongst the Members of the House to be a member of the Court of the University of Allahabad.”

The question was put and the motion was adopted.

REFERENCES

Re. Coverage of the proceedings of the House by the media

श्री नरेश अग्रवाल (उत्तर प्रदेश): सर, मेरा एक प्वाइंट ऑफ ऑर्डर है।

MR. DEPUTY CHAIRMAN: What is your point of order?

श्री नरेश अग्रवाल: उपसभापति जी, पूरा देश यह अपेक्षा करता है कि इस सदन में जो भी कार्यवाही हुई हो, उस कार्यवाही को मीडिया के माध्यम से कम कम वह जाने। इधर मैं देख रहा हूँ कि यहां मीडिया वालों के लिए गैलरी बनाई गई है और मीडिया वालों को इसलिए बैठाया गया कि सदन की कार्यवाही में हम लोग जो भी भाग ले रहे हैं, उसमें जो भी चीजें उठा रहे हैं, वह जाने। सर, जनता में यह भावना बन गई है कि नेता लोग तो सिर्फ भत्ता लेने जाते हैं, तनख्वाह लेने जाते हैं, कुछ काम नहीं करते...

MR. DEPUTY CHAIRMAN: What is the point of order?